

[Print](#)**Defective Case Register from 2026-10-01 to 2026-10-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RSA/43719/2026	SOUBHAGYA KUMAR DASH	2026-10-01	1.C.Fee Payable be corrected.2.Period of delay be corrected in the I.A
2	D-WA/46031/2026	AMAR NATH JHA	2026-10-01	1. Copy not served on CGC. 2. Status of parties not furnished.
3	D-CRLMC/29937/2026	SATYAJIT MOHAPATRA	2026-10-01	1. Receipt Showing Serv.copy To Vigilance not Filed.
4	D-WP(C)/46371/2026	BISHNU PRASAD PRADHAN	2026-10-01	annex-3 not clear
5	D-BLAPL/29876/2026	MANAS KUMAR CHAND	2026-10-01	Name, address, mobile No. of the victim/informant be redacted from annx-1
6	D-BLAPL/29875/2026	KALINDA KUMAR ROUT	2026-10-01	Mobile Phone Numbers Of All The Signing Advocates Not Indicated.
7	D-ITA/46067/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-10-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
8	D-CRLA/29909/2026	SUSANTA KUMAR LENKA	2026-10-01	Put Up SR after redacting the name of Informant/ Victim /relatives / Address / school from petition and Annexures and kept sealed cover
9	D-BLAPL/29965/2026	JYOTIRMAYA SAHOO	2026-10-01	1. The name and address of the Victim may be redacted from petition and F.I.copy. 2. The un-redacted copy of the F.I.R. and Rejection order may be kept in sealed cover.
10	D-BLAPL/30000/2026	SAHASRANSU SOURAV	2026-10-01	1.In Affidavit in respect of Undertaking , the Ld. Advocate has not put his signature 2. Last Page of the Affidavit has not been paginated.
11	D-BLAPL/30097/2026	AMITAV TRIPATHY	2026-10-01	1. The sequence of the present BLAPL in bold letter had not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. Last Page of the Affidavit has not been paginated.
12	D-BLAPL/30004/2026	SAHASRANSU SOURAV	2026-10-01	1. Last Page of Affidavit has not been paginated.
13	D-BLAPL/30095/2026	DEVASHIS PANDA	2026-10-01	The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. Last Page of Affidavit has not been paginated.
14	D-ABLAPL/30258/2026	RAGHUNATH DAS MOHAPATRA	2026-10-01	1.Reference certificate not properly furnished and bail application either 1st or 2nd.... not mentioned.
15	D-WP(C)/45683/2026	ARUPANANDA GOSWAMY	2026-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-ABLAPL/30257/2026	MAMATA NAYAK	2026-10-01	1. Reference certificate not properly furnished

17	D-BLAPL/30094/2026	BIRENDRA KUMAR PARDHI	2026-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. In Affidavit, the relation of the Deponent with the Petitioner has not been disclosed
18	D-BLAPL/30096/2026	DEVASHIS PANDA	2026-10-01	FIR Details has no clarity. A Legible FIR Details be provided and further S.R.
19	D-WP(C)/42737/2026	NIRANJAN PRADHAN	2026-10-01	1. Paragraph declaration left blank. 2. Name and address of Pet. not mentioned in V.nama.
20	D-WP(C)/44899/2026	SUBODHA KUMAR SAHOO	2026-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Not properly indexed. Resubmit for SR after compliance.
21	D-WP(C)/46409/2026	JIBAN JYOTI PRADHAN	2026-10-01	i) Paragraph no. mentioned in Affidavit not correct.
22	D-WA/33839/2026	ADYASIDHI MISHRA	2026-10-01	1. Period of Delay 1439 days delay. 2. Status of parties not furnished.
23	D-ABLAPL/29899/2026	SUBHRANSU BHUSAN MOHANTY	2026-10-01	1. Reference certificate is not correctly furnished.
24	D-RSA/43723/2026	BHABANI SHANKAR DASPARIDA	2026-10-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
25	D-CRLA/30352/2026	SUBHASHREE SEN	2026-10-01	Name of Informant/Victim /Relatives / Address / school to be redacted from Date chart ,Petition and Annexures and be kept sealed cover the same.
26	D-BLAPL/29784/2026	SURESH KUMAR JENA	2026-10-01	1. In Cause Title and Para 1 of the Bail Application, it has been mention as 2 (a) CC Case No. 25/2026 whereas in the Rejection Order it is Special 2 (a) CC Case No. 25/2026. Accordingly, needs rectification.
27	D-RSA/46048/2026	AJAYA KUMAR PRADHAN	2026-10-01	1.C.Fee Payable left blank be filled up.2.Date of Judgment mentioned in the Being Aggrieved portion be corrected.3.Date of Judgment and Decree furnished in the Annex-2 does not tally with the Index.
28	D-MACA/44988/2026	AMIT PRASAD BOSE	2026-10-01	payble of c fee on present appeal reg valuation of present appeal not furnished
29	D-RSA/44851/2026	PABITRA KUMAR NAYAK	2026-10-01	Valuation be corrected in the Memo of Appeal.
30	D-ABLAPL/29982/2026	AMLAN SHAKTI PAUL	2026-10-01	In declaration petitioner no.1 mentioned instead of 3. 2.Page no.11 not legible.
31	D-BLAPL/30178/2026	DIPTIMAYEE LENKA	2026-10-01	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Pages 12 and 13 are

				partly readable 3. One of the Ld. Advocates has not furnished his Mobile No.
32	D-BLAPL/30104/2026	BIDYADHAR PANDA	2026-10-01	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. Dates of disposal of earlier 5 BLAPLs have not been mentioned in the Ref. Certificate 3. In Prayer part of the Bail Application, the ST No. and PS Case No. are not matching with The Cause Title 4. V. Nama Fee of Rs. 12/ has not been paid in shape of Court Fee.
33	D-BLAPL/30175/2026	SANJUKTA MUNDA	2026-10-01	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Section of the NDPS Act, 1985 as indicated in the Rejection Order is not matching with the Synopsis and Bail Application.
34	D-BLAPL/30105/2026	GURUPRASAD BEHERA	2026-10-01	1.Last Page of the Affidavit has not been paginated 2. Last Page of Annexure 4 has not been paginated 3. Last Page of Annexure 9 has not been paginated
35	D-BLAPL/29905/2026	ABHIJIT DAS	2026-10-01	Reference Certificate not properly furnished.
36	D-BLAPL/30171/2026	LAXMAN PRADHAN	2026-10-01	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 2. In Book mark and Dates and Events, date of FIR is wrong. 3.In Affidavit, the name of the father of the Deponent is wrong. 4. Details of the Informant and Victim need to be redacted from all places of Annexures 1 and 2. 5. Last Page of Annexure 3 has not been paginated. 6. One of the Ld. Advocates has not signed the V. nama
37	D-ABLAPL/30001/2026	SAHASRANSU SOURAV	2026-10-01	Page 21/1 not legible
38	D-ABLAPL/29983/2026	RABINDRA NATH PANDA	2026-10-01	Reference certificate not correctly furnished. 2.In index ABLAPL petition not correctly page marked.
39	D-ABLAPL/29999/2026	SAHASRANSU SOURAV	2026-10-01	Name,address,mobile No. of the victim/informant be redacted from annx-1
40	D-BLAPL/30164/2026	SARAT KUMAR JENA	2026-10-01	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
41	D-WP(C)/46655/2026	SISIR DAS	2026-10-01	1.Annx.5 and 7 not legible
42	D-WP(C)/45342/2026	MAMUNI SAMANTRAY	2026-10-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

43	D-WP(C)/46553/2026	BRUNDABAN ROUT	2026-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the deponent in affidavit not correctly furnished in declaration.
44	D-WP(C)/46410/2026	KSHIROD KUMAR SAHOO	2026-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-RPFAM/46476/2026	RABI NARAYAN PANDA	2026-10-01	1.Period of Delay 161 days
46	D-ABLAPL/30003/2026	SAHASRANSU SOURAV	2026-10-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name,address,mobile No. of the victim/informant be redacted from annx-1 . 2) Court fees Rs.60/-is deficient in V.nama
47	D-BLAPL/30166/2026	SARAT KUMAR JENA	2026-10-01	1. Annexure 1 has not been furnished as mentioned at Para 4 of the Bail Application. SR will be made after furnishing the FIR Copy by the Ld. Advocate
48	D-BLAPL/30172/2026	SANJUKTA MUNDA	2026-10-01	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. TR Case No. is wrongly mentioned in Para 1 of the Bail Petition
49	D-ABLAPL/30011/2026	BIRAJA PRASANNA DAS	2026-10-01	Annx-2 not correctly page marked. Book mark be corrected accordingly.
50	D-WP(C)/46593/2026	KSHIROD KUMAR SAHOO	2026-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-WP(C)/46534/2026	HAREKRUSHNA DASH	2026-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-WP(C)/46611/2026	RITA SINGH	2026-10-01	1.Question of maintainability as prayer to set aside order passed by learned SDJM U/S.503 of BNSS. Here CRLREV may lie.
53	D-BLAPL/30176/2026	SAHASRANSU SOURAV	2026-10-01	1. Last Page of the Affidavit has not been paginated.
54	D-BLAPL/30100/2026	SUSANTA KUMAR BARAL	2026-10-01	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. Pages 9 10 18 19 and 20 are not legible.
55	D-WP(C)/46545/2026	SWAPNIL ROY	2026-10-01	1. Date of order under Annexure-4 does not tally Index.
56	D-BLAPL/30065/2026	SANJIT MISHRA	2026-10-01	Prayer of the Petition not correct.
57	D-CRLMC/30083/2026	SOMJEET DAS	2026-10-01	Alphabetical not page mark ed index and body

58	D-ABLAPL/29831/2026	AMIT SUJAT BISWAL	2026-10-01	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Last line of Pages 12 and 13 are missing
59	D-WP(C)/45828/2026	ADYASIDHI MISHRA	2026-10-01	1. In date chart date of 1st sl. No. left blank.
60	D-CRLMC/30306/2026	NIKHIL PRATAP	2026-10-01	C. copy of annex-1 not filed.
61	D-WP(C)/45191/2026	SURYAKANTA DWIBEDI	2026-10-01	1. Address of the Opp. Parties no. 5 to 9 not furnished in the cause title
62	D-BLAPL/30165/2026	ASIT KUMAR CHOUDHURY	2026-10-01	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
63	D-BLAPL/30327/2026	S.JYOTI PRAKASH	2026-10-01	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Pages 8 and 9 are not legible.
64	D-ABLAPL/30085/2026	BIRAJA PRASANNA DAS	2026-10-01	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
65	D-RSA/43385/2026	ARUN KUMAR MISHRA (2)	2026-10-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
66	D-ABLAPL/30022/2026	SATYA SHIVA DASH	2026-10-01	Page 11 is not legible
67	D-BLAPL/29978/2026	RAJESH RANJAN SAHOO	2026-10-01	1. Details if the Informant / Victim need to be clearly redacted from Page 11 2. Details of the Informant/Victim need to be redacted from all places of Annexure-3.
68	D-CONTC/46423/2026	ADV.	2026-10-01	1. Name of contemnor not furnished.
69	D-BLAPL/30181/2026	RAKESH BEHERA	2026-10-01	.Petition not correctly addressed to Honorable Court . Index is not paginated properly. 2. Reference Certificate is not correctly furnished.
70	D-CRLMC/30268/2026	SURAJ MOHANTY	2026-10-01	1. As per Index, Annexure-2 not described in the petition.
71	D-ABLAPL/30191/2026	PRASANT KUMAR BARIK	2026-10-01	In reference certificate earlier D-ABL no. 30001/26 and 30193/26 not mentioned.
72	D-BLAPL/30325/2026	CHIRANJIB ROUT	2026-10-01	1. In Index, next page off Synopsis has not been marked as A1 2. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court.

73	D-ABLAPL/30193/2026	PRASANT KUMAR BARIK	2026-10-01	In reference certificate earlier D-ABL nos-30191/26,30001/26 not mentioned.
74	D-CRLMC/30036/2026	PRASHANTA KUMAR NAYAK	2026-10-01	1. Paragraph no. not correctly furnished in the petition.2.Page no.55 not filed.
75	D-BLAPL/30179/2026	SUDHANSU SEKHAR DASH	2026-10-01	1. Copy is not served. 2. Page No.12 is wanting/not available.
76	D-ABLAPL/30238/2026	BYOMAKESH TRIPATHY	2026-10-01	1. Reference certificate is not correctly furnished.
77	D-ABLAPL/30031/2026	PRAMOD KUMAR JENA	2026-10-01	i)Name ,address ,School name and details of the Victim to be redacted in entire Petition. Put up thereafter for further SR.
78	D-CRLA/25466/2026	JYOTIRMAYA SAHOO	2026-10-01	Put up SR after redacting the name of Informant / victim/ and details fromAnnex-1
79	D-BLAPL/30048/2026	SAIBRATA RATH	2026-10-01	1.Pending Lower Court case No. and Court name mentioned in petition not tally with Rejection order. 2.Paragraphs not properly mentioned in declaration of Affidavit. 3.Free/Certified copy of Rejection order not filed.
80	D-BLAPL/29431/2026	HARAPRASAD PANDA	2026-10-01	1. The Lower Court mentioned in the Cause Title does not tally with that of Rejection order and Prayer portion. 2. The name and address of the Victim/Informant may be redacted from Annexures 3. 3. The un-redacted copy of the same may be kept in sealed cover.
81	D-ABLAPL/30187/2026	DHIREN CHAUDHURY	2026-10-01	i)Synopsis and Date Chart are not paginated.ii)Reference Certificate not properly furnished
82	D-ABLAPL/30118/2026	JYOTIRMAYA SAHOO	2026-10-01	In reference certificate earlier D-ABL no.29959/26 not mentioned.
83	D-ABLAPL/30173/2026	BIBHUTI RANJAN MOHANTY	2026-10-01	i)Details of victim to be redacted. Put up thereafter for further SR.
84	D-ABLAPL/30043/2026	BIDYADHAR PANDA	2026-10-01	i)Reference Certificate not properly furnished.ii) Court fee Rs.12/-in V.nama to be paid.
85	D-ABLAPL/30126/2026	BIRAJA PRASANNA DAS	2026-10-01	Reference certificate not correctly furnished.
86	D-ABLAPL/30163/2026	CHEERA RANJAN SATAPATHY	2026-10-01	i)Reference Certificate not properly furnished.
87	D-ABLAPL/30068/2026	DEEPAK KU SAHOO	2026-10-01	Reference certificate not correctly furnished.
88	D-ABLAPL/29898/2026	ASHOK KUMAR JENA	2026-10-01	Name,address,mobile No. of the victim/informant be redacted from annx-1
89	D-ABLAPL/30120/2026	JYOTIRMAYA SAHOO	2026-10-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The informant and her details in Anx-1 be redacted andunredacted copy be kept in a sealed cover
90	D-BLAPL/30174/2026	DIPTIMAYEE LENKA	2026-10-01	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Pages 12 and 13 are

				partly readable 3. One of the Ld. Advocates has not furnished his/her Enrollment No. and Mobile No.
91	D-ABLAPL/30087/2026	AKSHAYA KUMAR SAHOO	2026-10-01	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Synopsis and dates and events have not been marked as A and B respectively 2. GR Case No. is not mentioned in the Cause Title 3. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 4. The Deponent has not been authorised by Petitioner No. 2 to swear in the Affidavit
92	D-RSA/43023/2026	ABHAYA KUMAR SHARMA	2026-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
93	D-CRLREV/29639/2026	DHIRENDRA KUMAR MOHAPATRA	2026-10-01	Period of Delay 07 days , Limitation petition not filed.
94	D-ABLAPL/30088/2026	SUKANTA KUMAR DALAI	2026-10-01	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
95	D-BLAPL/29929/2026	JAYADEBA BEHERA	2026-10-01	Annx-3 is not exhibited in the body of the petition. 2) Annx-1 and 3 are not legible.
96	D-RSA/43499/2026	JUDHISTHIR SAHOO	2026-10-01	1. Period of Delay 287 days.I.A for condonation of delay Not Filed 2.Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. 3. (a) C.Copy Not Filed 4.L.A.A Fee of Rs.10/- not affixed.
97	D-ABLAPL/30195/2026	ATMAJIT MANMITH DAS	2026-10-01	Reference certificate not correctly furnished.
98	D-BLAPL/30229/2026	BHUBANESWAR DASH	2026-10-01	i)Reference Certificate not properly furnished.
99	D-ABLAPL/30089/2026	SUSIL KUMAR PATTNAIK	2026-10-01	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
100	D-BLAPL/29950/2026	JAJATI KESHARI KHUNTIA	2026-10-01	Receipt Showing Serv. copy To Vigilance not Filed.
101	D-ABLAPL/30201/2026	SATYA NARAYAN MISHRA 4	2026-10-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The informant details in ANX-1 be redacted and unredacted copy be kept in a sealed cover. 2.Reference certificate not correctly furnished.

102	D- ABLAPL/30198/2026	ATMAJIT MANMITH DAS	2026-10-01	Reference certificate not correctly furnished.
103	D- BLAPL/30222/2026	PRAKASH KUMAR SAMAL	2026-10-01	i) P.S.case no. mentioned on Date Chart does not tally with the Petition. iii)Reference Certificate not properly furnished.iv)Paragraph nos.not properly mentioned in Declaration.
104	D- ABLAPL/30037/2026	BIKASH KARNA	2026-10-01	i)Paragraph nos.not correctly furnished in Declaration portion.
105	D- BLAPL/29924/2026	SIDHARTH SANKAR MOHAPATRA	2026-10-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
106	D- ABLAPL/30240/2026	BYOMAKESH TRIPATHY	2026-10-01	1. Reference certificate is not correctly furnished.
107	D- ABLAPL/30044/2026	BIKASH KARNA	2026-10-01	i)Serial no.of the Petitioner in earlier Application to be mentioned in Reference Certificate.
108	D- ABLAPL/29981/2026	MANORANJAN PADHY	2026-10-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The informant and her details in ANX-1 be redacted. Unredacted copy be kept in a sealed cover. 2.Reference certificate not correctly furnished.
109	D- CRLREV/29336/2026	MADHUSUDAN SETHI	2026-10-01	1. Authentication fee of Rs 14. 30/- not paid. in Copy of Trial Court Judgement. and Rs 7. 70/- not paid Appellate Court Judgement.
110	D- ABLAPL/29984/2026	RAKESH KUMAR DAS	2026-10-01	1.Reference certificate not correctly furnished. 2.State of Himachal Pradesh should not be impleaded as opp.party-2
111	D- BLAPL/29964/2026	DEVASHIS PANDA	2026-10-01	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim and her relations may be redacted from the.F.I.R copy and chargesheet.
112	D- CMAPL/39765/2026	PRAKASH KUMAR ROUT	2026-10-01	1.Period of Delay 24 days delay. 2.C. copy of impugned order not page marked in Index
113	D- ABLAPL/29838/2026	SUSAMA PRADHAN	2026-10-01	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. In Index and next page of Synopsis A1 be marked 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title 3. C.T. No. has not been mentioned both in the Cause Title and Prayer part of the A. Bail Application 4. In V. Nama, the Sl. Nos. of the Petitioners from 3 - 8 will be at Page 1 and 2 instead of 2 and 3
114	D- BLAPL/29953/2026	BIKASH CHANDRA PARIJA	2026-10-01	Previous Rejected BLAPL Application not mentioned in the reference certificate. 2) mobile No. of the victim/informant be redacted from annx-1

115	D-EXP/41834/2026	SAUBHAGYA KUMAR SAMAL	2026-10-01	Page mark not properly Exp. as well as Index.
116	D-ABLAPL/29858/2026	SIDHARTHA MISHRA	2026-10-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title
117	D-BLAPL/29940/2026	PRAVASH CHANDRA JENA	2026-10-01	Name of the victim be redacted from page-12.
118	D-BLAPL/29834/2026	SUSHANTA KUMAR SAMANTARAY	2026-10-01	2(a)CC case No. mentioned in Synopsis, C. title and Para-4 of the petition not tally with the Rejection order.
119	D-BLAPL/29845/2026	SOUMYA KANTA TRIPATHY	2026-10-01	14-NOT PROPERLY INDEXED. P.S. case No. not correctly mentioned in petition.
120	D-BLAPL/29832/2026	KULDEEP MOHANTY	2026-10-01	One page not paginated after page No.16.
121	D-CONTC/18333/2026	PRAVASH CHANDRA JENA	2026-10-01	1. Period of Delay 2658 days delay. I. A. for condonation of delay not filed. 2. Other wp(c) and CONTC. petition no. not mentioned in Reference certificate.
122	D-ABLAPL/30228/2026	SUDHIR RANJAN MOHAPATRA	2026-10-01	1. Annexure 1 and 4 are not legible properly.
123	D-ABLAPL/30219/2026	JAYADEBA BEHERA	2026-10-01	1. Reference certificate is not correctly furnished. 2. Page No. 8 is not legible properly. 3. An extra C.T. has been placed after page No. 9
124	D-ABLAPL/30221/2026	JAYADEBA BEHERA	2026-10-01	1. Reference certificate is not correctly furnished. 2. The name mentioned in the Cause Title does not tally with that of his signature in V. nama.
125	D-BLAPL/29818/2026	BIBHU PRASAD DAS	2026-10-01	1. Reference certificate is not correctly furnished.
126	D-ABLAPL/30210/2026	JAYADEBA BEHERA	2026-10-01	1. Bail application either 1st or 2nd... not mentioned.
127	D-BLAPL/29841/2026	MANOJ VERMA	2026-10-01	Non-redacted copy of Annxure-1(FIR) be kept in closed envelop.
128	D-ABLAPL/30232/2026	LAXMIDHAR MAHAPATRA	2026-10-01	1. Reference certificate is not correctly furnished.
129	D-BLAPL/29886/2026	BASANTA KUMAR DAS	2026-10-01	i) Name, address and details of the Victim to be redacted. Name of P.S mentioned in FIR does not tally with the Petition.
130	D-WA/46016/2026	AMAR NATH JHA	2026-10-01	1. Copy not served on CGC i) Status of the parties not furnished. ii) Legible copy of page no. 51 to be filed.
131	D-BLAPL/29822/2026	SURYAKANTA DWIBEDI	2026-10-01	Annexure-1 mentioned in Index not properly furnished in averment.
132	D-BLAPL/28556/2026	SARAT KUMAR JENA	2026-10-01	In Cause Title mentioned G.R. Case No. pending in The Court of learned Addl. Sessions Judge Khalikote but ST case No. pending in Addl. Sessions Judge Khallikote

133	D-BLAPL/29823/2026	SURYAKANTA DWIBEDI	2026-10-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Paragraphs not properly mentioned in declaration of affidavit. 2.Name of the Victim mentioned at page-10 of Annexure-1 be redacted.
134	D-ABLAPL/30244/2026	PUSPAMITRA MOHAPATRA	2026-10-01	1. U/s BNS has not been correctly furnished in Cause Title. 2. Paragraphs in the petition is not numbered serially.
135	D-CRLMA/29172/2026	SANTOSH KUMAR DASH	2026-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 U/S not correctly mentioned in C.T.2 2 Put up SR after redacting the name of informant/ victim / Relatives/ address from Petition
136	D-BLAPL/30079/2026	PRASANNA KUMAR MISHRA	2026-10-01	i)Annexure-2 in Index not properly paginated. ii)Reference Certificate not properly furnished.iii) Paragraph nos. not properly furnished in Declaration.
137	D-BLAPL/30218/2026	PRASANTA KUMAR ROUTRAY	2026-10-01	i)Reference Certificate not properly furnished. ii)Details of the victim along with Place of Occurrence be redacted in annexure-1
138	D-CRLMC/29440/2026	RAJESH PRADHAN	2026-10-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for Further SR after Redacting the name of victim / Informant from the Annexures, Joint Compromise Affidavit with V.nama of Informant. 2. Name of victim / Informant need not be disclosed in connection with Annexures, Joint Compromise affidavit with V.nama of Informant and kept in closed cover.
139	D-BLAPL/29848/2026	SOUMYA KANTA TRIPATHY	2026-10-01	1.Wrongly mentioned Annexure-1 as Copy of FIR in Index. 2. Page of Annexure-1 not properly arrange.
140	D-BLAPL/29991/2026	DHANANJAYA MUND	2026-10-01	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Five Ld. Advocates have put their Signatures in the V. Nama but the names of 4 of them have been mentioned.
141	D-CRLMC/28152/2026	SK. ZAFARULLA	2026-10-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Unredacted Version of Annx. be kept in closed cover.
142	D-RVWPET/31727/2026	PRASANNA KUMAR BHUYAN	2026-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
143	D-BLAPL/29987/2026	ABHISEK PAL	2026-10-01	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. In Ref. Certificate, DBLAPL/18012/26 filed on 17.06.2026 and pending before the Deputy Registrar (Judl.) is not mentioned 3. In Affidavit under Declaration, it shall be mentioned as from Para- 1 - 15 instead of Para 1 - 4. Upper part of Page - 19 is not readable
144	D-CRLMA/29524/2026	PRADIPTA KISHORE BHUYAN	2026-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED U/S not correctly mentioned in C.T. 2 . Name of petitioner not mentioned in body of V.nama.
145	D-BLAPL/30133/2026	AMIT SUJAT BISWAL	2026-10-01	1. Reference certificate not properly furnished. 2. There is no mention whether it is 1st or 2nd....Bail application
146	D-BLAPL/30128/2026	PABITRA KUMAR NAYAK	2026-10-01	1. Reference certificate not properly furnished. 2. Bail application either 1st or 2nd..... not mentioned.
147	D-BLAPL/29963/2026	SUJIT KUMAR PATTNAIK	2026-10-01	1. The name and address of the Victim and her relations may be redacted from petition,F.I.R. and Chargesheet. 2. The un-redacted copy may be kept in sealed cover.
148	D-BLAPL/30019/2026	BIREN SANKAR TRIPATHY	2026-10-01	Reference Certificate regarding similar application has or has not been made to the Supreme Court AND previous criminal antecedent not furnished.
149	D-ABLAPL/30131/2026	PRAHALLAD SAHU	2026-10-01	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024
150	D-CRLMC/29510/2026	KSHIROD KUMAR ROUT	2026-10-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. FIR number not correctly furnished Sl. no.4 in Index. 2 Page nos. 36 and 45 not legible.
151	D-BLAPL/30021/2026	SAMARENDRA MOHANTY	2026-10-01	Annexure-1,2 mentioned in Index not properly furnished in averment.
152	D-ABLAPL/30129/2026	BISWORANJAN SWAIN	2026-10-01	The ABLAPL is not properly Bookmarked by the Office. Hence, return for necessary correction and thereafter, SR will be carried out
153	D-BLAPL/30136/2026	AKSHAYA KUMAR SAHOO	2026-10-01	1. There is no mention whether it is 1st or 2nd bail application. 2. Name and address

				of the informant and victim in the F.I.R. copy be redacted
154	D-WP(C)/45684/2026	PRASANTA KUMAR SATAPATHY	2026-10-01	1.Question of maintainability of Writ petition as it appears P.I.L.in nature.
155	D-BLAPL/30039/2026	GOKULANANDA SAHU	2026-10-01	P.R. No. mentioned in C.title not tally with the Rejection order. 2. Subject Code incorrectly Mentioned
156	D-ABLAPL/29397/2026	ALOK KUMAR MOHAPATRA	2026-10-01	1. Annexure 1 odia part is incomplete
157	D-ABLAPL/29901/2026	AMIT KUMAR SAA	2026-10-01	6.VI.Receipt Showing Serv.copy To Vigilance not Filed.
158	D-BLAPL/30042/2026	LAMBODOR ACHARI	2026-10-01	14-NOT PROPERLY INDEXED.
159	D-CONTC/46515/2026	ADV	2026-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Entire Petition not signed Index not signed by filing advocate.
160	D-CONTC/46612/2026	ADV	2026-10-01	1.Petitioner no.2(Sudarsan jena) be deleted being a typographical error.
161	D-ABLAPL/30058/2026	KASHINATH PATTANAIK	2026-10-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
162	D-WP(C)/45885/2026	PRABODHA CHANDRA NAYAK	2026-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
163	D-CONTC/46516/2026	ADV	2026-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
164	D-BLAPL/30135/2026	AKSHAYA KUMAR SAHOO	2026-10-01	1. There is no mention whether it is 1st or 2nd.....bail application
165	D-ABLAPL/30029/2026	SANGRAM KESHARI ROUT	2026-10-01	H.C.B.M.W.S fees Rs.50/- not filed in v.nama
166	D-CONTC/46514/2026	ADV	2026-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
167	D-WP(C)/45747/2026	MANA MOHAN PATTANAYAK	2026-10-01	Date mentioned in Index and Book mark not tally with annexure-9
168	D-ABLAPL/29900/2026	LAMBODOR ACHARI	2026-10-01	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter, has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. The Mobile No. of one of the Ld. Advocate has not been furnished in V. Nama
169	D-BLAPL/30130/2026	SATYAJIT MOHAPATRA	2026-10-01	1. In the Bail application there is no mention about either 1st or 2nd time applied for.

170	D-CMAPL/22455/2026	ASIT KUMAR CHOUDHURY	2026-10-01	Put up for SR after removal of defects and disposal of I.A. no. 144/2026.
171	D-CMP/46539/2026	SOURAV SUMAN BHUYAN	2026-10-01	1.Respondent 5 and 9 repeated
172	D-BLAPL/29623/2026	DIBYA PRAKASH MISHRA	2026-10-01	IN Cause Title mentioned file pending in SDJM Sambalpur but in certify Copy JMFC (cog.) Sambalpur.
173	D-WP(C)/45753/2026	BIBHUTI BHUSAN PANDA	2026-10-01	i) Date mentioned in page no. 3 under annexure-1, prayer of the petition, Index and Book mark not tally with annexure-1.
174	D-CMAPL/43685/2026	ADV.	2026-10-01	Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
175	D-CMP/46541/2026	SOURAV SUMAN BHUYAN	2026-10-01	1.Respondent 3 and 9 repeated
176	D-CRLMC/29700/2026	RATIKANTA MOHAPATRA	2026-10-01	1.Put up for SR after filing of C.copy of Annex-1 and Neat and Legible copy of Annex-2. 2.Receipt Showing Serv.copy To Vigilance not Filed.
177	D-BLAPL/30122/2026	SHYAM SUNDAR CHHUALSINGH	2026-10-01	. Bail applied for 1st /2nd time not mentioned in the petition
178	D-ABLAPL/29665/2026	SOUMYA RANJAN DAS	2026-10-01	1. Details of the Informant / Victim need to be redacted from Pages 22 and 26
179	D-BLAPL/29890/2026	MANAS KUMAR CHAND	2026-10-01	Earlier BLAPL 1485/2026 not mentioned.
180	D-RSA/43445/2026	AKSHAYA KUMAR PANDEY	2026-10-01	1.Valuation and C.Fee Payable not Furnished.
181	D-BLAPL/29839/2026	DALIRANI BEHURAY	2026-10-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
182	D-WP(C)/45741/2026	MANA MOHAN PATTANAYAK	2026-10-01	i) Date mentioned in para-22 of the petition not tally with annexure-9.ii) Annexure1 and 2 (Page nos 19 to22) repeated in petition.
183	D-BLAPL/29756/2026	SATYABRATA DASH	2026-10-01	Earlier filed CRLMA, CRLMC not mentioned in the reference certificate
184	D-WP(C)/46015/2026	DR. JITENDRA KUMAR LENKA	2026-10-01	page -44 not attached correctly
185	D-ABLAPL/29599/2026	JYOTIRMAYA SAHOO	2026-10-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
186	D-WP(C)/45752/2026	PRASANA KUMAR BEHERA	2026-10-01	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) Paragraph no. mentioned in Affidavit not correct.ii) Annexure-1 not mentioned in page no. 21.
187	D-ABLAPL/30139/2026	RAJLAXMI BISWAL	2026-10-01	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court

188	D-WP(C)/46398/2026	SUDHIR KUMAR MALLICK	2026-10-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not alphabetic paginated in Index.2.Page nos.17 to 21 not neat.
189	D-ABLAPL/30177/2026	BARSHARANI SAHOO	2026-10-01	1. Reference certificate is not correctly furnished.
190	D-WP(C)/45746/2026	SUKANTA KUMAR MISHRA	2026-10-01	i) Paragraph sl. no. 7 mentioned 2 times in petition
191	D-ABLAPL/30162/2026	AJAYA KUMAR JENA	2026-10-01	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Page 15 is partly readable 3. One of the Ld. Advocates has not furnished his Mobile No.
192	D-ABLAPL/29919/2026	SIDDHARTH SAHU	2026-10-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Details of the Informant / Victim need to be redacted from all places of Annexure 1